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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 147/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Labdhi Enterprise.
V/s.
D.B.M. Geotechnics & Construtions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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25	Devanshu Desai	Advocate for Petitioner	
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25	J.S. Khattar	Adv. for Respondent	
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ORDER

TCP No. 147/ I&BP/NCLT/MB/MAH/2017

To give completeness to the Form filed by the Petitioner, the Petitioner Counsel requested 2-3 days time, at his request, list this matter on 12.7.2017 to file an affidavit alongwith other documents on or before next date of hearing.

The Corporate Debtor Counsel is also present.

List this matter on 12.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)